

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH (COURT – II)**

**Item No. 223**  
**CP-180/ND/2021**  
**CA-550/2021, CA-568/2021,**  
**CA-25/2022, CA-347/2022**

**IN THE MATTER OF:**  
**Pradeep Kumar Gupta**

...

**Applicant**

**Versus**

**Hi Tech Audio Systems Pvt. Ltd.**

...

**Respondent**

**Under Section: 241/242 & 166 r/w 244**

**Order delivered on 26.09.2022**

**CORAM:**

**SHRI. BACHU VENKAT BALARAM DAS,**  
**HON'BLE MEMBER (J)**

**SHRI. L.N. GUPTA,**  
**HON'BLE MEMBER (T)**

**PRESENT:**

**For the Applicant** : Mr. Swapnil Gupta and Mr. Varun Tandon

**For the Respondent** : Mr. Mandeep Singh Vinaik, Adv with Mr. Deepak  
Bashta, Adv for Respondent No. 2

**ORDER**

Due to paucity of time, the matter is re-notified to 04.11.2022.

  
**(T.S. SINGH)**  
**COURT OFFICER**